

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 20 -04-2021**

Morning Session	Afternoon Session
Hearing	EVIDENCE
1.CC.8393/2017	1.CC.3624/2016
2.CC.9856/2017	2.CC.2192/2018
3.CC.3159/2018	3.CC.5254/2018
4.CC.3183/2018	4.CC.6272/2018
5.CC.3244/2018	5.CC.11272/2018
6.CC.3452/2018	6.CC.2627/2019
7.CC.4914/2018	7.CC.2628/2019
8.CC.7725/2018	8.CC.3444/2019
9.Cmis.189/2019	9.CC.7075/2019
10.Cmis.342/2019	10.CC.10540/2019
11.CC.6508/2019	11.CC.11746/2019
12.CC.8346/2019	12.CC.12141/2019
13.CC.10246/19	OBJECTIONS
14.CC.10376/19	13.CC.2049/2019
15.CC.11306/2019	14.Cmi.424/2020
16.CC.11323/2019	Hearing
17.CC.11741/2019	15.CC.8088/2018
18.CC.12112/2019	16.Cmis.535/2019
19.CC.12754/2019	17.Cmis.217/2020
20.CC.12815/19	18.Cmis.230/2020
21.CC.12817/2019	19.Cmis.231/2020
22.CC.13639/2019	20.Cmis.276/2020
23.Cmis.872/2019	21.Cmis.476/2020
24.CC.2363/2020	22.Cmis.496/2020
25.CC.5375/2020	23.Cmis.497/2020
26.Cmis.315/2020	24.Cmis.502/2020
27.CC.11349/2019	25.PCR.39/2021
28.CC.2274/2019	26.CC.14819/2020
29.CC.4171/2019	27.PCR.39/2021
30.CC.11759/2018	ORDERS
31.CC.12001/2018	28.CC.4195/2018
32.CC.4192/2013	29.CC.5092/2018
33.CC.5473/2016	CHARGE/PLEA
EVIDENCE	30.CC.5716/2019
34.CC.2272/2016	31.CC.6520/2019
35.CC.3970/2016	32.CC.13125/2020
36.CC.5879/2017	NOTICE
37.CC.9281/2017	33.CC.10547/2019
38.CC.10608/2017	34.Cmis.27/2020

39.CC.12000/18 40.CC.589/2019 41.CC4359/2019 42.CC.5204/2019 43.Cmis.145/2020	35.Cmis.240/2020 36.Cmis.449/2020 37.PCR.139/2021 CUSTODY MATTERS 38.CC.8287/2021 313 STATEMENT 39.CC.9613/2018
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Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 20.04.2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.8252/2016	1.PCR.247/2020
2.CC.817/2017	2.PCR.377/2020
3.CC.9439/2017	3.PCR.407/2020
4.CC.2285/2018	4.PCR.69/2021
5.CC.4324/2018	5.PCR.71/2021
6.CC.1327/2019	6.PCR.172/2021
7.CC.2289/2019	7.CC.2811/2012
8.CC.4490/2019	8.CC.1533/2013
9.CC.6580/2019	9.CC.5394/2015
10.CC.8211/2019	10.CC.7392/2015
11.CC.9431/2019	11.CC.8483/2015
12.CC.9962/2019	12.CC.4488/2016
13.CC.10378/2019	13.CC.2612/2017
14.CC.11148/2019	14.CC.4896/2017
15.CC.11788/2019	15.CC.321/2018
16.CC.11971/2019	16.CC.36/2020
17.CC.12463/2019	17.CC.86/2020
18.CC.3805/2020	18.CC.507/2020
19.CC.4047/2020	19.CC.1362/2020
20.CC.4232/2020	20.CC.3787/2020
21.CC.4501/2020	21.CC.3796/2020
22.CC.8127/2020	22.CC.3797/202
23.C.misc.135/2012	23.CC.3798/2020
24.C.misc.452/2017	24.CC.3974/2020
25.C.misc.655/2019	25.CC.4247/2020
26.C.misc.656/2019	26.CR.26/2014
27.C.mic.657/2019	27.CR.262/2014
28.C.misc.658/2019	28.CR.339/2014
29.C.misc.859/2019	29.CR.392/2014
30.C.misc.835/2019	30.CR.15/2017
31.C.misc.153/2021	31.CR.315/2018
32.C.misc.185/2021	32.CR.399/2018
33.PCR.52/2020	33.CR.442/2018
34.PCR.128/2020	34.CR.444/2018
35.PCR.244/2020	35.CR.489/2018
36.PCR.245/2020	36.CR.343/2019
37.PCR.246/2020	37.CR.320/2020
	38.CR.358/2019

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